

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Thursday, 17th March 1955

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

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MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following two messages received from the Secretary of Rajya Sabha:-

(i) In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha, that the Rajya Sabha, at its sitting held on the 15th March, 1955, agreed to the following amendments made by the Lok Sabha at its sitting held on the 28th February 1955, in the Drugs (Amendment) Bill, 1954:

1. That in the Enacting Formula, for "Fifth Year" substitute "Sixth Year".

2. That at page 1, line 4, for "1954" substitute "1955".

(ii) In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 15th March, 1955, agreed to the following amendments made by the Lok Sabha at its sitting held on the 28th February, 1955, in the Dentists (Amendment) Bill, 1954:

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1. That in the Enacting Formula, for "Fifth Year" substitute "Sixth Year".

2. That at page 1, line 4, for "1954" substitute "1955".

LEAVE OF ABSENCE

Mr. Speaker: The Committee on Absence of Members from the sittings of the House in its Eighth Report has recommended that leave of absence may be granted to the following Members for the periods indicated in the Report:

1. Shri Bhajahari Mahta
2. Dr. Satyaban Roy
3. Dr. Edward Paul Mathuram
4. Dr. N. M. Jaisooriya, and
5. Shri B Shiva Rao.

I take it that the House agrees with the recommendations of the Committee.

Leave was granted

Mr. Speaker: The Members will be informed accordingly.

GENERAL BUDGET FOR 1955-56
GENERAL DISCUSSION

Shri T. S. A. Chettiar (Tiruppur): Before I go into the various points pertaining to the Budget, may I point out to you one matter regarding the time allotted for discussion on the Demands for Grants? I do not know whether this matter is usually placed before the Business Advisory Committee, but I find that of the certain subjects which are usually discussed, Education is not there for discussion this year in connection with the Demands for Grants. I should think that Education is a very important matter, though it is primarily a State subject. We are spending nearly Rs. 18 crore this year on Education and comparing it with the total expenditure of